

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 517 of 2001

Friday, this the 10th day of October, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. T. Parameswaran,
S/o Unneri, Thazhathethil Veedu,
Mundamukha, Ganeshagiri, Shoranur.
2. K. Narayanan Nair,
S/o K.R. Nair, Kundamkumarathu Veedu,
Mundamukha, PO Ganeshagiri, Shoranur.
3. P. Sundaran,
S/o Ramankutty Nair, Thekkepadath Veedu,
Mundamukha, PO Ganeshagiri, Shornur.
4. K. Ramachandran,
S/o K. Raman Nair, Kundamkumarathu Veedu,
Mundamukha PO Ganeshgiri, Shornur.
5. K.T. Vasu,
S/o Narayanan, Kakkaduthode,
PO Kulappully.
6. P. Bhaskaran,
S/o Sankaran Nair, Kondalamkottil,
PO Kulappully.
7. K.P. Narayanan,
S/o Kuttkrishnan Nair,
Kundamkumarathu Veedu, Puthuserry PO,
Cheruthuruthy.
8. K. Achuthan,
S/o P. Govindan, Thekkattu thodi,
Shoranur.
9. K.V. Krishnan,
S/o Velu, Pallam PO, Pallikkara,
Thrissur.
10. P. Chandran,
S/o Kuttkrishnan Nair, Parakkal House,
Mundamukha, Ganeshgiri, Shoranur. Applicants

(By Advocate Mr. P. Ramakrishnan)

Versus

1. Union of India, represented by the
General Manager, Southern Railway,
Chennai-3

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2. The Divisional Personnel Officer,
Southern Railway, Palakkad-2

3. The Loco Foreman,
Southern Railway, Shoranur-3

... Respondents

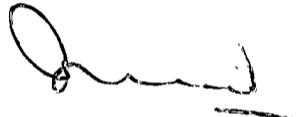
(By Advocate Mrs Rajeswari Krishnan)

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the Original Application was taken up for hearing today, none appeared for the applicants even on the second call. It appears that the applicants have no more interest in prosecuting the matter. Hence, the Original Application is dismissed for default and non-prosecution without any order as to costs.

Friday, this the 10th day of October, 2002


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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